

ORISSA HIGH COURT
FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006107/2023	RAJEEV LOCHAN DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	EOW,BHUBANESWAR /11 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000470/2023
2	BLAPL/0006108/2023	SRIBATSA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	TARBHA /28 /2023 J.M.F.C, TARA VA(Sonepur) GR/0000026/2023
3	BLAPL/0006109/2023	SUNITA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /202 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000873/2022
4	BLAPL/0006110/2023	ANJAN KUMAR DATTA @ SIPU VS STATE OF ODISHA	SAMBIT RAY VS	BALIPATNA /123 /2017 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha) TR/0000578/2018
5	BLAPL/0006111/2023	RAKESH MALLICK VS STATE OF ODISHA	LINGARAJ MOHANTY VS	AIRPORT /174 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000617/2023
6	BLAPL/0006112/2023	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	PHULBANI SADAR /46 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000269/2023
7	BLAPL/0006113/2023	BIRESH KUMAR VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	Dhamara Police Station /75 /2022 FTSC, BHADRAK(Bhadrak) ST/0000184/2022
8	BLAPL/0006114/2023	DILLIP PADHIARY @ PRATHIARY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ODAGAON /65 /2007 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000174/2022
9	BLAPL/0006115/2023	GAGAN BETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /145 /2022 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000071/2023
10	BLAPL/0006116/2023	SWAPNA DAS @ FULKELI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /9 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000029/2023
11	BLAPL/0006117/2023	BABLU @ JAYARAM TRIPATHY VS STATE OF ODISHA	JAGABANDHU SAHU VS	KHAPRAKHOL /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000302/2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0006118/2023	JAN MAHAMAD VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /45 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000155/2023
13	BLAPL/0006119/2023	PATU KANHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	GOCHHAPADA /74 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2021
14	BLAPL/0006120/2023	DINABANDHU MALLICK VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	BALLIGUDA /127 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000043/2021
15	BLAPL/0006121/2023	BHARAT KUMAR SETHY @ BABU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NAYAPALLI P.S. /535 /2022 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha) TR/0000022/2023
16	BLAPL/0006122/2023	JUDHISTIRA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /207 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) GR/0000387/2023
17	BLAPL/0006123/2023	PINKU PATEL VS STATE OF ODISHA	BIDYADHAR PANDA VS	MAHULPALI /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000231/2023
18	BLAPL/0006124/2023	ABUL HASNAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	EOW,BHUBANESWAR /21 /2022 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000012/2022
19	BLAPL/0006125/2023	SHIBANI @ MILI BARAD @ JHILI VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /130 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000903/2023
20	BLAPL/0006126/2023	AYUSH PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /68 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000162/2023
21	BLAPL/0006127/2023	KANHU @ KANHU CHARAN SAHU @ DURYODHAN SAHU VS STATE OF ODISHA	SANJIB BANDHU SAHU VS	KHAPRAKHOL /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000302/2023
22	BLAPL/0006128/2023	SHANKAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000339/2023
23	BLAPL/0006129/2023	RANJAN DALAI	SAMBIT BISWAL	ERASAMA /45 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) Spl/0000006/2023
24	BLAPL/0006130/2023	MANASH RANJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /280 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001515/2023
25	BLAPL/0006131/2023	KHIROD DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /433 /2023 J.M.F.C,AUL(Kendrapara) GR/0000676/2023
26	BLAPL/0006132/2023	TURANGA BAG VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TITILAGARH /114 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000144/2023
27	BLAPL/0006133/2023	RAJENDRA THAKUR @ RAJENDRA KUMAR THAKUREBATI LATA PANDA VS STATE OF ODISHA	VS	MACHHKUND /83 /2021 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000078/2021
28	BLAPL/0006134/2023	SANU @ SWAGAT BOHIDAR VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /129 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000902/2023
29	BLAPL/0006135/2023	SOMNATH RAY VS STATE OF ODISHA	SAURAV TIBREWAL VS	AINTHAPALI /180 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000896/2023
30	BLAPL/0006136/2023	JYOTI PRASAD NAIK VS STATE OF ODISHA	SARASWATI SENAPATI VS	JEYPORE MAHILA /73 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000001/2022
31	BLAPL/0006137/2023	JITU SADRIA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	LAXMIPUR /146 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000012/2023
32	BLAPL/0006138/2023	SANU @ SWAGAT BOHIDAR VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /125 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000898/2023
33	BLAPL/0006139/2023	BUNTY @ PRASAD MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AIRPORT /174 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000617/2023
34	BLAPL/0006140/2023	HEMANTA KUMAR JENA VS	SOUMYA RANJAN MOHANTY VS	CHAULIAGANJA /58 /2023 J.M.F.C.(IV),CUTTACK(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

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35	BLAPL/0006141/2023	STATE OF ODISHA BISAYA KHADIA VS	SAURAV TIBREWAL VS	GR/0000230/2023 AINTHAPALI /182 /2023 S.D.J.M.,SAMBALPUR(Sambalpur)
36	BLAPL/0006142/2023	STATE OF ODISHA BALARAM PADHY VS	TIRTH KUMAR SAHU VS	GR/0000897/2023 RAYAGADA TOWN /191 /2021 A.D.J.,RAYGADA(Rayagada)
37	BLAPL/0006143/2023	STATE OF ODISHA SANU @ SWAGAT BOHIDAR VS	SAURAV TIBREWAL VS	CT/0000003/2022 SAMBALPUR TOWN /127 /2023 S.D.J.M.,SAMBALPUR(Sambalpur)
38	BLAPL/0006144/2023	STATE OF ODISHA KAILASH GOUDA VS	AMULYA RATNA PANDA VS	GR/0000900/2023 DHARAKOT PS /172 /2020 SPECIAL JUDGE ASKA(Ganjam)
39	BLAPL/0006145/2023	STATE OF ODISHA BIKESH NAGAR VS	RAJIB LOCHAN PATNAIK VS	Spl/0000020/2020 POTTANGI /99 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
40	BLAPL/0006146/2023	STATE OF ODISHA ROHIT SINGH THAKUR VS	BIJAYA KUMAR RAGADA VS	TR/0000075/2022 //0 SPL.JUDGE SAMBALPUR(Sambalpur)
41	BLAPL/0006147/2023	STATE OF ODISHA JYOTI PRAKASH MALLICK VS	SATYA RANJAN MULIA VS	TR/0000040/2023 //0 SPECIAL JUDGE, PHULBANI(Kandhamal)
42	BLAPL/0006148/2023	STATE OF ODISHA MANASH JENA VS	DEEPAK KU SAHOO VS	2(A)CC/0000018/2023 MARSHAGHAI /185 /2023 S.D.J.M.,KENDRAPARA(Kendrapara)
43	BLAPL/0006149/2023	STATE OF ODISHA KHETRAMANI ROHIDAS @ MOTU VS	BIJAYA KUMAR RAGADA VS	GR/0001121/2023 JHARSUGUDA SADAR /44 /2022 DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda)
44	BLAPL/0006150/2023	STATE OF ODISHA PANDU @ SASHIKANTA PARIDA VS	BIREN SANKAR TRIPATHY VS	CT/0000049/2022 BALANGA /175 /2022 ADDL.SESIONS JUDGE,NIMPARA(Puri)
45	BLAPL/0006151/2023	STATE OF ODISHA CHAINU BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ST/0000043/2023 BADMAL /43 /2016 DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda) ST/0000048/2016

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

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46	BLAPL/0006152/2023	SK. SUNIL@SAHABUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /352 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000280/2022
47	BLAPL/0006153/2023	SUNIL KUMAR SINGH @ BULBUL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /104 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000399/2023
48	BLAPL/0006154/2023	K. BALAJI @ BALA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHANDRASEKHARPUR /125 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000327/2023
49	BLAPL/0006155/2023	AKASH DAS @ PINKU @ RAHUL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	JALESWAR /224 /2023 J.M.F.C.,JALESWAR(Baleshwar) CT/0000261/2023
50	BLAPL/0006156/2023	SANU @ SWAGAT BOHIDAR VS STATE OF ODISHA	SAURAV TIBREWAL VS	SAMBALPUR TOWN /128 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000901/2023
51	BLAPL/0006157/2023	BADAL MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PATTAMUNDAI RURAL PS /192 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara) GR/0000372/2023
52	BLAPL/0006158/2023	JOGI SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /702 /2022 ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam) ST/0000015/2023
53	BLAPL/0006159/2023	MD. CHAND VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /133 /2023 () //
54	BLAPL/0006160/2023	KALLU @ CHITRASEN LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /76 /2023 () //
55	BLAPL/0006161/2023	RAHUL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	NANDAPUR /25 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2023
56	BLAPL/0006162/2023	BISWAPRAKASH NAYAK @ FELU VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	ERASAMA /45 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) Spl/0000006/2023
57	BLAPL/0006163/2023	CHIKU SWAIN	BIJAY KUMAR MOHANTY	Maitri Vihar PS /115 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	() //
58	BLAPL/0006164/2023	GUNANIDHI PRUSTY @ GUNA	SUSANTA KUMAR MISHRA	DELANGA /93 /2023
		VS STATE OF ODISHA	VS	() //
59	BLAPL/0006165/2023	JAYANTA JENA	ASHOK JENA	DHARMASALA /66 /2023
		VS STATE OF ODISHA	VS	() //
60	BLAPL/0006166/2023	SUSANTA BARIK	DEBASNAN DAS	CYBER CRIME AND ECONOMIC OFFENCES /6 /2023
		VS STATE OF ODISHA	VS	() //
61	BLAPL/0006167/2023	DHOBU PANGI	SUSHANTA KUMAR JOSHI	MUDULIPODA /54 /2021
		VS STATE OF ODISHA	VS	() //
62	BLAPL/0006168/2023	BASUDEV PARIDA	SATYA RANJAN MULIA	/ /0
		VS STATE OF ODISHA	VS	() //
63	BLAPL/0006169/2023	RAJKISHORE NAYAK	CHITTA RANJAN DASH	/ /0
		VS STATE OF ODISHA	VS	() //
64	BLAPL/0006170/2023	RAJ SINGH @ CHOCOLATE	SOUMYA RANJAN DAS	PLANTSITE /380 /2022
		VS STATE OF ODISHA	VS	() //
65	BLAPL/0006171/2023	SAROJ@SANOJ@SARAT CHANDRA ROUT@SARAT@KISHOR	SARAT@SANOJ@SARAT CHANDRA ROUT	JAJPUR TOWN /277 /2022
		VS STATE OF ODISHA	VS	() //
66	BLAPL/0006172/2023	KARUNAKAR MUKHI	AKSHAYA KUMAR SAHOO	KISHORENAGAR (ANUGUL) /46 /2023
		VS STATE OF ODISHA	VS	() //
67	BLAPL/0006173/2023	ASHIS NAIK	P.K.SAHOO	PARJANG /11 /2023
		VS STATE OF ODISHA	VS	() //
68	BLAPL/0006174/2023	KANHEI NAIK	BIJAYA KUMAR RAGADA	SONEPUR /39 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

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69	BLAPL/0006175/2023	STATE OF ODISHA SK. RAJA VS	ABHIJIT DAS VS	// SIMULIA /162 /2023 ()
70	BLAPL/0006176/2023	STATE OF ODISHA BIKASH NAIK VS	SARBESWAR SAHOO VS	// BARANGA /130 /2023 ()
71	CMP/0000610/2023	STATE OF ODISHA RENUBALA RANA VS	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) EC/000023/2012
72	CMP/0000611/2023	SANJEEB KUMAR DAS BAMAN BEHERA VS	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000770/2023
73	CMP/0000612/2023	SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR GOBINDA CHANDRA PRADHAN VS	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000257/2023
74	CMP/0000613/2023	SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR SANTOSH KUMAR SAHOO VS	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000256/2023
75	CMP/0000614/2023	SECRETARY, GENERAL ADMINSTRATION DEPARTMENT PRABHAT KISHORE SWAIN VS	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000222/2019
76	CMP/0000615/2023	KEDARNATH KHERIA NAMITA NAYAK VS	PRASHANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) MA/0000008/2022
77	CONTC/0003714/2023	PARSURAM DWIBEDY FAGUNI CHARAN SAHOO VS	BISWANATH BEHERA VS	// () //
78	CONTC/0003715/2023	DILIP KUMAR SETHI, TAHASILDAR, PATTAMUNDAI, KENDRAPARA ANANTA CHARAN BEHERA VS	BINAYA KUMAR MOHANTY VS	// () //
79	CONTC/0003716/2023	BRUNDABAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION, CUTTACK KRISHNA CHANDRA DALBEHERA VS	ADV VS	// () //
		SATYABRATA SAHU, PRINCIPAL SECY., F AND E DEPT.		//

ORISSA HIGH COURT

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80	CONTC/0003717/2023	ABHISEK PANI VS SAMBIT KUMAR, REGIONAL TRANSPORT OFFICER, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //
81	CONTC/0003718/2023	MAHENDRA KUMAR MAHANTA VS ASWATHY S., I.A.S.	SUSANTA SEKHAR PARIDA VS	// 0 //
82	CONTC/0003719/2023	MINATI KUMARI NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
83	CONTC/0003720/2023	GURUKUL GOURAB SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
84	CONTC/0003721/2023	KAPILASH SWAIN VS PARIKHIT DAS MAHAPATRA, ZONAL MANAGER, INDIAN BANK, DEULASAH, CUTTACK	ADV. VS	// 0 //
85	CONTC/0003722/2023	BASANT KUMAR MOHANTY VS VISWHAL DEV, I.A.S.	ADV VS	// 0 //
86	CONTC/0003723/2023	PITAMBAR MOHAPATRA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
87	CONTC/0003724/2023	NALINI DIKHI VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
88	CONTC/0003725/2023	SASHANKA SEKHAR JENA VS ASWATHY S., I.A.S.	BANSHIDHAR SATAPATHY VS	// 0 //
89	CONTC/0003726/2023	ASIT KUMAR SAHOO VS SK.SAGIR, TAHASILDAR, PURI	ADV VS	// 0 //
90	CONTC/0003727/2023	CHAKRADHARA JENA VS B.D.O., MARSAGHAI BLOCK, KENDRAPARA	SUKANTA KUMAR NAYAK VS	// 0 //
91	CONTC/0003728/2023	HEMANTA KUMAR SAHOO	ADV.	//

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FILING REPORT AS ON :30/05/2023

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		VS	VS	()
92	CONTC/0003729/2023	SAROJ KANTA NAYAK, OAS M/S.FALCON MARINE EXPORTS LTD.	SARADA PRASANNA SARANGI	//
		VS	VS	()
93	CONTC/0003730/2023	DILLIP KUMAR PATRA, REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD. BIRANCHI NARAYAN PANDA	ADV	//
		VS	VS	()
94	CONTC/0003731/2023	ASWATHY S., I.A.S. JUAL ORAM	MAHENDRA KUMAR PRADHAN	//
		VS	VS	()
95	CRLA/0000598/2023	G.MATHIVATHANAN, I.A.S. HUSSAIN KHAN	BIJAYA KUMAR RAGADA	//
		VS	VS	()
96	CRLA/0000599/2023	STATE OF ODISHA BUDU JHANKAR	NIRANJAN PANDA	//
		VS	VS	()
97	CRLA/0000600/2023	STATE OF ODISHA KANGARU @ CONGRESS SWAIN	BIJAYALAXMI TRIPATHY	//
		VS	VS	()
98	CRLMA/0000178/2023	STATE OF ODISHA ROHITA KUMAR BEURA	ADV.	//
		VS	VS	()
99	CRLMA/0000179/2023	DEPUTY COMMISSIONER OF POLICE, CUTTACK SONALI DASH	GOUTAM KUMAR ACHARYA, SR. ADV.	//
		VS	VS	()
100	CRLMA/0000180/2023	STATE OF ODISHA SAMBIT KUMAR PANDA	ADV.	//
		VS	VS	()
101	CRLMC/0002497/2023	STATE OF ODISHA BHAJAMANA SIK@BHAJMAN SIK@	SURYAKANTA DWIBEDI	//
		VS	VS	()
102	CRLMC/0002498/2023	STATE OF ODISHA M/S.TARINI MOTO CORP, JAJPUR	GOPINATH MISHRA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0002499/2023	S.K. MOTORS, JAJPUR TAPAN KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ICC/0000235/2021 BHOGRAI /123 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000098/2023
104	CRLMC/0002500/2023	SK.SADAB KADIR VS STATE OF ODISHA	DEVASHIS PANDA VS	ANGUL TOWN /379 /2022 (//
105	CRLMC/0002501/2023	PATU KANHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	GOCHHAPADA /74 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2021
106	CRLMC/0002502/2023	BALARAM SETHY VS STATE OF ODISHA	SARADA PRASAD DASH VS	JODA /184 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000674/2021
107	CRLMC/0002503/2023	MAHESH KUMAR GWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CMC/0000096/2022
108	CRLMC/0002504/2023	BIJAYA KUMAR DAS VS STATE OF ODISHA	BANSHIDHAR BAUG VS	PARADEEP /429 /2022 (//
109	CRLMC/0002505/2023	CHITTARANJAN DAS VS SATRUGHNA BARAL	AJIT CH MOHAPATRA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000140/2021
110	CRLMC/0002506/2023	BINAYAK DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	RAIKIA /5 /2013 (//
111	CRLMC/0002507/2023	CHITTARANJAN DAS VS SATRUGHNA BARAL	AJIT CH MOHAPATRA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000141/2021
112	CRLMC/0002508/2023	DIPTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /53 /2022 (//
113	CRLMC/0002509/2023	AMBUJA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /51 /2015 (//

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0002510/2023	LALIT PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /159 /2020 () //
115	CRLMC/0002511/2023	SITAKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NARASINGHPUR /27 /2021 () //
116	CRLMC/0002512/2023	SAROJ BARIK VS STATE OF ODISHA	S.S.RAY 2 VS	JUJUMURA /22 /2019 () //
117	CRLMC/0002513/2023	SANKAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
118	CRLMP/0001073/2023	ANJANA SAHOO VS STATE OF ODISHA	MOHENDRA DALAI VS	MAHILA P.S. BUXIBAZAR /53 /2023 () //
119	CRLMP/0001074/2023	SABITA GIRI VS STATE OF ODISHA	SUJIT KUMAR DAS VS	/ /0 () //
120	CRLMP/0001075/2023	NIYATI RANI DAS VS STATE OF ODISHA	SUJIT KUMAR DAS VS	/ /0 () //
121	CRLMP/0001076/2023	DIBAKAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000251/2022
122	CRLMP/0001077/2023	MANIKA DAS VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	CHANDABALI /373 /2022 () //
123	CRLMP/0001078/2023	UPENDRA KHUNTIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	/ /0 () //
124	CRLMP/0001079/2023	SATYAJIT SETHI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	KHURDA P.S. /187 /2023 () //
125	CRLMP/0001080/2023	PUNYOTOYA MAHAPATRA	RAMANI KANTA PATTANAIAK	KHURDA P.S. /320 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMP/0001081/2023	STATE OF ODISHA SUNIL KUMAR RATH		// //0
		VS	VS	()
127	CRLMP/0001082/2023	C.B.I, BBSR NAGARDEEP SETHY	RAJENDRA KUMAR DASH	// //0
		VS	VS	()
128	CRLREV/0000293/2023	DUTIKA SETHY BADAL JENA	SUKANTA KUMAR NAYAK	// BHADRAK RURAL /31 /1998
		VS	VS	()
129	MACA/0000516/2023	STATE OF ODISHA THE LEGAL MANAGER, HDFC ERGO G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	IST MACT, BHADRAK(Bhadrak)
130	MACA/0000517/2023	RADHIKA NAYAK KUMODINI KANTA	BIRANCHI NARAYAN RATH	Mac/0000185/2020 //
		VS	VS	ADJ-CUM-3RD M.A.C.T., JHARSUGUDA(Jharsuguda)
131	MACA/0000518/2023	M/S. BHAVANI ERECTORS PRIVATE LTD. TULASI BHOI	BIRANCHI NARAYAN RATH	Mac/0000015/2020 //
		VS	VS	ADJ-CUM-3RD M.A.C.T., JHARSUGUDA(Jharsuguda)
132	MACA/0000519/2023	ABDUL RAJAK SUKANTI KISAN	BIRANCHI NARAYAN RATH	Mac/0000057/2019 //
		VS	VS	ADJ-CUM-3RD M.A.C.T., JHARSUGUDA(Jharsuguda)
133	MACA/0000520/2023	SAPNESWAR BADHAI THE NEW INDIA ASSURANCE CO. LTD.,T.P.CELL,CUTTACK	KENDRANIL KUMAR GHOSE	Mac/0000059/2018 //
		VS	VS	1st MACT, KENDRAPARA(Kendrapara)
134	MACA/0000521/2023	NIRANJAN PANDA NAYAN KUMAR SAHU	PADMA CHARAN PATNAIK	Mac/0000069/2016 //
		VS	VS	III MACT, JAJPUR(Jajapur)
135	MACA/0000522/2023	RATNAKAR SAHU THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SOBHIT. SATPATHY	Mac/0000073/2011 //
		VS	VS	III M.A.C.T.,BHUBANESWAR(Khordha)
136	MACA/0000523/2023	SUMITRA SAHOO SURYAKANTI MUDULI	DEBASISH PATNAIK	Mac/0000251/2012 //
		VS	VS	IST A.D.J.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RPFAM/0000181/2023	KESHABA BEHERA ORISI USHA RANI@SAKETI USHA RANI VS SAKETI VENKAT RAO	PRASANNA KUMAR MISHRA VS	Mac/0000072/2020 // FAMILY COURT AT PARALAKHEMUNDI(Gajapati) Crp/0000004/2023
138	RSA/0000218/2023	ABANTI PANDA VS BANSIDHAR PANDA	GAJENDRANATH ROUT VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) RFA/0000016/2016
139	RSA/0000219/2023	ABANTI PANDA VS BANSIDHAR PANDA	GAJENDRANATH ROUT VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) RFA/0000020/2016
140	RVWPET/0000259/2023	TANMAYA KUMAR ACHARYA VS O.P.S.C	MADAN MOHAN SWAIN VS	// () //
141	TRP(C)/0000197/2023	SAMIKSHYA MOHAPATRA VS SATYAJIT BARIK	BRUNDABAN ROUT VS	// JUDGE FAMILY COURT, KEONJHAR(Kendujhar) CP/0000161/2022
142	WA/0001194/2023	STATE OF ODISHA VS BHOLANATH GOUDA	ABHAYA KUMAR SHARMA,A.G.A VS	// () //
143	WA/0001195/2023	STATE OF ODISHA VS ANIL KUMAR DUTTA NAG @ ANIL DUTTA NAG	MANOJA KUMAR KHUNTIA,A.G.A VS	// () //
144	WA/0001196/2023	ODISHA POWER TRANSMISSION CORPORATION LTD, VS KISHORE CHANDRA MOHANTY	ARORV BEHERA VS	// () //
145	WA/0001197/2023	STATE OF ODISHA VS MANOJ KUMAR PATTNAIK	MANOJA KUMAR KHUNTIA,A.G.A VS	// () //
146	WA/0001198/2023	STATE OF ODISHA VS DEBASISA PATTNAYAK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// () //
147	WA/0001199/2023	STATE OF ODISHA VS ASHOK KUMAR PRADHAN	SAILAZA NANDAN DAS,A.S.C VS	// () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001200/2023	STATE OF ODISHA VS SARAT KUMAR BEHERA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
149	WA/0001201/2023	STATE OF ODISHA VS DIPTI PRABHA MISHRA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
150	WA/0001202/2023	STATE OF ODISHA VS ANUPAMA PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
151	WA/0001203/2023	STATE OF ODISHA VS BINOD KUMAR SWAIN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
152	WA/0001204/2023	SANTOSHI VIHAR WELFARE ASSOCIATION VS CHINMAY SAMANTRAY	DEEPALI MAHAPATRA VS	// 0 //
153	WA/0001205/2023	STATE OF ODISHA VS BISHNUPRIYA PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
154	WA/0001206/2023	STATE OF ODISHA VS RATNAPRAVA HOTA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
155	WA/0001207/2023	STATE OF ODISHA VS PRAMOD PRASAD SINGH	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
156	WA/0001208/2023	STATE OF ODISHA VS ARNAPURNA PUJARI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
157	WA/0001209/2023	STATE OF ODISHA VS SUBAL KUMAR MALLICK	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
158	WA/0001210/2023	STATE OF ODISHA VS ANJALI DEVI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
159	WA/0001211/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0017637/2023	SARITA MISHRA M/S BAJRANGABALI RE ROLLERS (P) LTD., SUNDERGARH PATNAIK	VS	//
		VS	VS	0
161	WP(C)/0017638/2023	OERC, BBSR ASHISH GAUTAM	SUBHRANSU THAKUR	//
		VS	VS	0
162	WP(C)/0017639/2023	STATE OF ODISHA PANDAB PRADHAN	MANOJ KUMAR BALASAMANTA	//
		VS	VS	0
163	WP(C)/0017640/2023	STATE OF ODISHA SANDEEP SAHOO	PRASANNA KUMAR MISHRA	//
		VS	VS	0
164	WP(C)/0017641/2023	STATE OF ODISHA M/S SHANKAR TRADERS, DHANBAD	SUBHRANSU THAKUR	//
		VS	VS	0
165	WP(C)/0017642/2023	STATE OF ODISHA MUKHI PADHAN	BHOJARAJ SETH	//
		VS	VS	0
166	WP(C)/0017643/2023	STATE OF ODISHA MD. FIROZ ALAM	BRAJA MOHAN SARANGI	//
		VS	VS	0
167	WP(C)/0017644/2023	STATE OF ODISHA CHANTI @ CHATI BAG	BHOJARAJ SETH	//
		VS	VS	0
168	WP(C)/0017645/2023	STATE OF ODISHA FLEXI INFRASTRUCTURE PROJECTS LTD., BASTI	SUSANTA KUMAR DASH	//
		VS	VS	0
169	WP(C)/0017646/2023	THE STATE OF ODISHA KAMALINI TRIPATHY	BRAJA MOHAN SARANGI	//
		VS	VS	0
170	WP(C)/0017647/2023	R.T.O.,DHENKANAL RAKESH AGARWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017648/2023	R.T.O.,BALASORE BINAYAK DWIBEDY VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// // 0 //
172	WP(C)/0017649/2023	DEEPAK KUMAR BISWAL VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
173	WP(C)/0017650/2023	SIDHARTH KESWANI VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
174	WP(C)/0017651/2023	SRIDHAR MOHANTY VS TAHASILDAR, BAHANAGA, BALASORE	GOPINATH MISHRA VS	// 0 //
175	WP(C)/0017652/2023	BISWAJIT RATH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
176	WP(C)/0017653/2023	BISWAJIT RATH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
177	WP(C)/0017654/2023	SISIR KUMAR PATNAIK VS STATE OF ORISSA	LAXMI KANTA MOHANTY VS	// 0 //
178	WP(C)/0017655/2023	BISWAJIT RATH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
179	WP(C)/0017656/2023	DHABALESWAR SAHU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
180	WP(C)/0017657/2023	SAIKH YUNUSH VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
181	WP(C)/0017658/2023	RAMBHA MAHARANA VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017659/2023	SITARAM NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
183	WP(C)/0017660/2023	SRIDHAR TRIPATHY VS SUB COLLECTOR, NILAGIRI	BIRAJA PRASANNA DAS VS	// 0 //
184	WP(C)/0017661/2023	SANTOSH KUMAR PALO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
185	WP(C)/0017662/2023	KUNA ROUT VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
186	WP(C)/0017663/2023	KRUPASINDHU PRUSTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
187	WP(C)/0017664/2023	LAXMINARAYAN BHANJA VS REGIONAL MANAGER, ODISHA GRAMYA BANK, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
188	WP(C)/0017665/2023	BIJAYA LAXMI SENAPATI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
189	WP(C)/0017666/2023	BHASKAR CHANDRA BARIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
190	WP(C)/0017667/2023	RAGHUNATH PALEI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
191	WP(C)/0017668/2023	KRISHNA CHANDRA DALBEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
192	WP(C)/0017669/2023	SHISHIR ACHARYA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
193	WP(C)/0017670/2023	KHAGESWAR MALLICK	MANOJ KUMAR BALASAMANTA	//

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017671/2023	RUKMANI KARNA @ PRADHAN	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017672/2023	DHANESWAR MAHANTA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017673/2023	LAMBODAR SETHY	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017674/2023	NIRANJAN PATRA	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		MD, HDB FINANCIAL SERVICES LTD., MUMBAI		//
198	WP(C)/0017675/2023	DAYANIDHI MOHARANA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017676/2023	SMITARANI SINGH	HEMANT ROUT	//
		VS	VS	0
		THE PRINCIPAL, D.A.V. PUBLIC SCHOOL, NIMAPARA		//
200	WP(C)/0017677/2023	JANGYASENI NAYAK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017678/2023	SUBHADRA PRADHAN	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017679/2023	TARUNA NAIK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017680/2023	NIHARIKA MOHAPATRA	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017681/2023	MOHAN CH. BANUA	SATYABRATA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017682/2023	STATE OF ODISHA M.SURYA KUMARI VS	SATYABRATA SATAPATHY VS	// // ()
206	WP(C)/0017683/2023	STATE OF ODISHA DHARMILA DAS VS	TUSHAR KANTA NAYAK VS	// // ()
207	WP(C)/0017684/2023	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	SATYABRATA SATAPATHY VS	// // ()
208	WP(C)/0017685/2023	STATE OF ODISHA DIPTIMAYEE AICH VS COLLECTOR, DHENKANAL	DEBENDRA KUMAR SAHOO 1 VS	// // ()
209	WP(C)/0017686/2023	KRUPA MEHER VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// // ()
210	WP(C)/0017687/2023	SURENDRA KUMAR PATI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// // ()
211	WP(C)/0017688/2023	SAMARESH PATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
212	WP(C)/0017689/2023	BANKA BIHARI KHAMARI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // ()
213	WP(C)/0017690/2023	JYOTISH BARIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // ()
214	WP(C)/0017691/2023	DINABANDHU SWAIN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// // ()
215	WP(C)/0017692/2023	PRAKASH CHANDRA BHOI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017693/2023	LAXMIDHAR NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
217	WP(C)/0017694/2023	PURNA CHANDRA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
218	WP(C)/0017695/2023	NARAYANA MAHARANA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
219	WP(C)/0017696/2023	ABHIMANYU NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
220	WP(C)/0017697/2023	SUSIL KUMAR BISWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
221	WP(C)/0017698/2023	GOPAL KRUSHNA ACHARYA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
222	WP(C)/0017699/2023	BINOD BIHARI MAHARANA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
223	WP(C)/0017700/2023	HARBINDAR SINGH DEENGRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
224	WP(C)/0017701/2023	M/S B.QUICK, DELHI VS THE COMMNR., CGST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
225	WP(C)/0017702/2023	SASMITA KUNDU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
226	WP(C)/0017703/2023	PRANTASINI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
227	WP(C)/0017704/2023	M/S B.QUICK, DELHI	ASIT KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0017705/2023	THE COMMNR., CGST AND CENTRAL EXCISE, ROURKELA	DURGESH NARAYAN RATH	//
		KISHOR KUMAR MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
229	WP(C)/0017706/2023	STATE OF ORISSA	AUROBINDA SAHOO	//
		NIRMAL KUMAR SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
230	WP(C)/0017707/2023	STATE OF ODISHA	AUROBINDA SAHOO	//
		PRAFULLA KUMAR SWAIN	AUROBINDA SAHOO	//
		VS	VS	0
231	WP(C)/0017708/2023	STATE OF ODISHA	AUROBINDA SAHOO	//
		SHANKAR PRASAD KASHYAP	DURGESH NARAYAN RATH	//
		VS	VS	0
232	WP(C)/0017709/2023	STATE OF ORISSA	DURGESH NARAYAN RATH	//
		UPENDRA NATH SAHU	SANGRAM KESHARI BURMA	//
		VS	VS	0
233	WP(C)/0017710/2023	JOINT COMMISSIONER, STATE TAX (APPEAL), CT AND GST, JEYPORE	AUROBINDA SAHOO	//
		GATIKRISHNA SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
234	WP(C)/0017711/2023	STATE OF ODISHA	AUROBINDA SAHOO	//
		MANMATH KADRAKA	DURGESH NARAYAN RATH	//
		VS	VS	0
235	WP(C)/0017712/2023	STATE OF ORISSA	DURGESH NARAYAN RATH	//
		M/S DEBASIS RAUTARAY, KHORDHA	SUBASH CHANDRA SAHOO	//
		VS	VS	0
236	WP(C)/0017713/2023	THE CT AND GST OFFICER, JATNI	SUBASH CHANDRA SAHOO	//
		BANGARAJU TIMAKA	DURGESH NARAYAN RATH	//
		VS	VS	0
237	WP(C)/0017714/2023	STATE OF ODISHA	DURGESH NARAYAN RATH	//
		JAGANNATH PANI	DURGESH NARAYAN RATH	//
		VS	VS	0
238	WP(C)/0017715/2023	STATE OF ODISHA	DURGESH NARAYAN RATH	//
		ANNAPURNA SWAIN	DEBASIS TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017716/2023	THE AUTHORIZED OFFICER, BANK OF BARODA, SAMBALPUR KAMESU PARIGA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
240	WP(C)/0017717/2023	TIRTHABASI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
241	WP(C)/0017718/2023	BHAGABAN CHANDRA DAS VS THE EXECUTIVE OFFICER, BASUDEVPUR MUNICIPALITY, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// // ()
242	WP(C)/0017719/2023	HIRANYA BENYA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // ()
243	WP(C)/0017720/2023	BENZFAB TECHNOLOGY PVT. LTD.,BBSR VS STATE OF ODISHA	BIGHNARAJ RATH VS	// // ()
244	WP(C)/0017721/2023	RAJESH BIDIKA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // ()
245	WP(C)/0017722/2023	DHIRENDRA MALLIK VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	// // ()
246	WP(C)/0017723/2023	DEBA KUMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// // ()
247	WP(C)/0017724/2023	NATHA RAO BIDIKA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // ()
248	WP(C)/0017725/2023	SANTANU KUMAR PATTANAİK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
249	WP(C)/0017726/2023	M/S PREMCO RAIL ENGINEERS LTD.,JAJPUR VS COMMISSIONER OF CT AND GST, CUTTACK	RAMESH CHANDRA JENA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017727/2023	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK VS STATE OF ODISHA	ASDIPATI RESOUL VS	// () //
251	WP(C)/0017728/2023	DULARI MURMU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// () //
252	WP(C)/0017729/2023	GOBINDA CHANDRA BEHERA VS REVENUE DIVISIONAL COMMNR., SAMBALPUR	SUKANTA KUMAR NAYAK VS	// () //
253	WP(C)/0017730/2023	DINABANDHU BISWAL VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// () //
254	WP(C)/0017731/2023	BISWAJIT SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //
255	WPCRL/0000070/2023	PARTHA SARATHI DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
256	ABLAPL/0005605/2023	ASHOK NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /113 /2023 () //
257	ABLAPL/0005606/2023	PANKAJINI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /102 /2023 () //
258	ABLAPL/0005607/2023	BIRANCHI JUGNIA @ BIRANCHI MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /131 /2023 () //
259	ABLAPL/0005608/2023	BIPIN DAS VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /168 /2023 () //
260	ABLAPL/0005609/2023	TUKUNA@RAJANDER NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /84 /2023 () //
261	ABLAPL/0005610/2023	MANORANJAN DASH	BHABANI SHANKAR DASPARIDA	TIHIDI /211 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0005611/2023	CHANDU BHOI@SURESH CHANDRA BEHERA	SAMBIT RAY	BALIPATNA /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0005612/2023	BHABANANANDA @ BHOBANANDA SASMAL	RITURANJAN CHHOTARAY	DELANGA /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0005613/2023	JAGESWAR PRADHAN	KHIROD KUMAR SWAIN	BALLIGUDA /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0005614/2023	SOMANATHA@SUMA DORA	SAMBIT RAY	LINGARAJ P.S. /54 /2023
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0005615/2023	SK. INTAJ ALI	CHEERA RANJAN SATAPATHY	DHENKANAL TOWN /57 /2023
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0005616/2023	MANAS KUMAR PANDA	JAGABANDHU SAHU	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0005617/2023	SUNIL BEHERA	BIDYALOK MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0005618/2023	BIBHU @ BIBHUTI KUMAR BEHERA	CHEERA RANJAN SATAPATHY	DHENKANAL SADAR /424 /2023
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0005619/2023	SALIMA BEGUM	MANORANJAN PADHY	KORAPUT TOWN /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0005620/2023	BRUNDABAN BARIHA	AMITAV TRIPATHY	FATEGARH /130 /2023
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0005621/2023	PRADIMANYU DIGAL@PRADEEP@PRADIP	TIRTH KUMAR SAHU	PHIRINGIA /119 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0005622/2023	STATE OF ODISHA SASMITA DHAL VS	CHEERA RANJAN SATAPATHY VS	// DHENKANAL TOWN /525 /2022 ()
274	ABLAPL/0005623/2023	STATE OF ODISHA BIKASH RANJAN PANDA VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /195 /2023 ()
275	ABLAPL/0005624/2023	STATE OF ODISHA SATYA PRADHAN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /102 /2023 ()
276	ABLAPL/0005625/2023	STATE OF ODISHA SUDARSAN NAYAK VS	RAJENDRA KUMAR DASH VS	// BHADRAK RURAL /354 /2023 ()
277	ABLAPL/0005626/2023	STATE OF ODISHA SUJIMAN BIBI@SUJIMAN KHATUN VS	JAGANNATH KAMILA VS	// MARINE PS AT BALARAMGADI /23 /2023 ()
278	ABLAPL/0005627/2023	STATE OF ODISHA MD. KARIM VS	RUDRA NARAYAN PARIJA VS	// KUTRA /50 /2023 ()
279	ABLAPL/0005628/2023	STATE OF ODISHA NIKESH RANA VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /262 /2023 ()
280	ABLAPL/0005629/2023	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	MANMAYA KUMAR DASH VS	// NUAGAON /68 /2023 ()
281	ABLAPL/0005630/2023	STATE OF ODISHA MD. TARIQUE VS	RUDRA NARAYAN PARIJA VS	// KUTRA /50 /2023 ()
282	ABLAPL/0005631/2023	STATE OF ODISHA GELHA@SK KADIR VS	SK. ZAFARULLA VS	// SORO /234 /2023 ()
283	ABLAPL/0005632/2023	STATE OF ODISHA MD. MAZHARUDDIN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// KUTRA /50 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0005633/2023	SURIYA KHILLO@SURYA KHILLO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /115 /2023 () //
285	ABLAPL/0005634/2023	RITA MOHAPATRA VS STATE OF ODISHA	PRATIK NAYAK VS	AIR FIELD P.S. /98 /2023 () //
286	ABLAPL/0005635/2023	ROHIT CHHACHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /89 /2023 () //
287	ABLAPL/0005636/2023	SANTOSH KUMAR JENA @ MITU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /329 /2023 () //
288	ABLAPL/0005637/2023	SHAKTI PRASAD BEURA@JANGALI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /286 /2023 () //
289	ABLAPL/0005638/2023	BIJAYA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /105 /2023 () //
290	ABLAPL/0005639/2023	SURENDRA KUMAR PATI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //
291	ABLAPL/0005640/2023	NIRANJAN PANDA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	/ /0 () //
292	ABLAPL/0005641/2023	JANARDAN @ DANARCHAN MAHAKUR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /175 /2023 () //
293	ABLAPL/0005642/2023	DHARANIDHAR PAL @ TUBUNA PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /101 /2023 () //
294	ABLAPL/0005643/2023	BISWAJEET BEHERA VS STATE OF ODISHA	SOURAV DAS VS	/ /0 () //
295	ABLAPL/0005644/2023	AJAYA KUMAR NAIK	AMIT KUMAR NATH	DHENKANAL SADAR /83 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005645/2023	ASIT RANJAN MISHRA	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005646/2023	DURGA SANKAR MOHAPATRA	PRATIK NAYAK	AIR FIELD P.S. /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005647/2023	MOHAMMAD ISRAIL	JYOTIRMAYA SAHOO	GOP /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005648/2023	BHOLA@BISHNU NAYAK	PARSURAM PANDA	KHURDA MODEL /322 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005649/2023	MOHAMMAD AHEMAD@RINKU	JYOTIRMAYA SAHOO	GOP /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005650/2023	RANJAN KUMAR SAHOO	SURYAKANTA PALAI	AUL /410 /2023
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005651/2023	CHAMELI BIBI	KHUSBU PANIGRAHI	SAHADEV KHUNTA /173 /2023
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005652/2023	SAMBIT MOHAPATRA@SAMBIT NARAYAN SUNTIGIRI	PRATIK NAYAK	AIR FIELD P.S. /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005653/2023	SATYAJIT SAHU	RAMAKANTA PANDA	BETNOTI /138 /2023
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005654/2023	PRAKASH DIGAL	DEBI PRASAD MAHAPATRA	PHULBANI SADAR /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005655/2023	PRANAB DAS	SURYAKANTA DWIBEDI	RAGHUNATHPUR /264 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005656/2023	STATE OF ODISHA PINTU DIGAL@GOBINDA DIGAL VS	SUSANTA KUMAR LENKA VS	// TIKABALI /14 /2023 ()
308	ABLAPL/0005657/2023	STATE OF ODISHA BISWAJIT MOHAPATRA VS	SMRUTI RANJAN ROUT VS	// BHADRESWAR /53 /2023 ()
309	ABLAPL/0005658/2023	STATE OF ODISHA HEMANTA KUMAR DIXIT VS	SATYA NARAYAN MISHRA (4) VS	// SORO /361 /2022 ()
310	ABLAPL/0005659/2023	STATE OF ODISHA SUMIT SUNA VS	BIJAYA KUMAR RAGADA VS	// HIRAKUD /320 /2022 ()
311	ABLAPL/0005660/2023	STATE OF ODISHA JAYAKRUSHNA PRADHAN VS	SIDDHARTH GOUTAM DAS VS	// BANAPUR P.S. /157 /2023 ()
312	ABLAPL/0005661/2023	STATE OF ODISHA MITU @ GOBINDA NAIK VS	PANCHANAN PANIGRAHI VS	// PARJANG /207 /2023 ()
313	ABLAPL/0005662/2023	STATE OF ODISHA AJAY BARIK VS	PANCHANAN PANIGRAHI VS	// BHUBAN /184 /2023 ()
314	ABLAPL/0005663/2023	STATE OF ODISHA JABINA BEGUM VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /120 /2023 ()
315	ABLAPL/0005664/2023	STATE OF ODISHA SOUMYA RANJAN SWAIN VS	SAMVIT MOHANTY VS	// BALIKUDA /149 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
316	ABLAPL/0005665/2023	STATE OF ODISHA BIDYADHAR SAHOO VS	GHANASHYAM MUDULI VS	// GR/0000459/2021 BHUBAN /162 /2023 ()
317	ABLAPL/0005666/2023	STATE OF ODISHA CHARANA BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// GOSANINUAGAM /117 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :30/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005667/2023	CHANDRA KHILA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /138 /2023 () //
319	ABLAPL/0005668/2023	BABA DAS VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHAMNAGAR /186 /2023 () //
320	ABLAPL/0005669/2023	BIKASH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /146 /2023 () //
321	ABLAPL/0005670/2023	SHUBHENDU@SUBHENDU BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	Bamapada (Industrial Area) /88 /2022 () //
322	ABLAPL/0005671/2023	MADHAB DALAEI VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /145 /2023 () //
323	ABLAPL/0005672/2023	SAROJ GURU VS STATE OF ODISHA	RABINDRA NATH PANDA VS	DHENKANAL SADAR /288 /2023 () //
324	ABLAPL/0005673/2023	NIRANJAN SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BARGARH SADAR /40 /2023 () //
325	ABLAPL/0005674/2023	PRAMOD KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //
326	ABLAPL/0005675/2023	RAGHUNATH BARIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BIRIDI PS /156 /2023 () //
327	ABLAPL/0005676/2023	KUNJA SUNDAR DAS VS STATE OF ODISHA	DILLIP RAY VS	CDA-II /45 /2023 () //
328	ABLAPL/0005677/2023	BRAHMA BHOI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /313 /2022 () //
329	ABLAPL/0005678/2023	PRABHAT DIGAL	SUSANTA KUMAR LENKA	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :30/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
330	ABLAPL/0005679/2023	VS STATE OF ODISHA RANJIT HALDAR	VS SATYA NARAYAN MISHRA	() // MALKANGIRI /198 /2023
331	ABLAPL/0005680/2023	VS STATE OF ODISHA URBASHI SAHU	VS JNYANANANDA PANDA	() // MUDANPUR RAMPUR /96 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :30/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2023 CRLMA/180/2023	SAMBIT KUMAR PANDA-MP	ADV.
2	48/2023 WPC(OA)/931/2015	ARAKHITA SAHOO-MP	
3	190/2023 CRLMP/1080/2023	PUNYOTOYA MAHAPATRA-MP	RAMANI KANTA PATTANAIAK
4	191/2023 CRLMP/1082/2023	NAGARDEEP SETHY-MP	RAJENDRA KUMAR DASH
5	216/2023 TRP(C)/197/2023	SAMIKSHYA MOHAPATRA-MP	BRUNDEBAN ROUT
6	399/2023 CRLREV/293/2023	BADAL JENA-MP	SUKANTA KUMAR NAYAK
7	400/2023 CRLREV/293/2023	BADAL JENA-MP	SUKANTA KUMAR NAYAK
8	409/2023 FAO/236/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO.	ADAMALI KHAN
9	410/2023 FAO/236/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO.	ADAMALI KHAN
10	411/2023 FAO/104/2023	PURANLAL SAHU-MP	
11	571/2023 CMP/610/2023	RENUBALA RANA-MP	GOPINATH MISHRA
12	572/2023 CMP/611/2023	BAMAN BEHERA-MP	SUDHANSU SEKHAR JENA
13	573/2023 CMP/611/2023	BAMAN BEHERA-MP	SUDHANSU SEKHAR JENA
14	574/2023 CMP/612/2023	GOBINDA CHANDRA PRADHAN-MP	SUDHANSU SEKHAR JENA
15	575/2023 CMP/613/2023	SANTOSH KUMAR SAHOO-MP	SUDHANSU SEKHAR JENA
16	576/2023 CMP/614/2023	PRABHAT KISHORE SWAIN-MP	TUSAR KUMAR MISHRA
17	578/2023 RSA/218/2023	ABANTI PANDA-MP	GAJENDRANATH ROUT
18	579/2023 RSA/219/2023	ABANTI PANDA-MP	GAJENDRANATH ROUT
19	803/2023 BLAPL/6120/2023	DINABANDHU MALLICK-MP	MANMAYA KUMAR DASH
20	804/2023 BLAPL/5277/2023	BANAMALI NAIK-MP	JAYADEBA BEHERA
21	805/2023 BLAPL/5278/2023	BANAMALI NAIK-MP	JAYADEBA BEHERA
22	806/2023 BLAPL/2148/2023	NILAM KUMAR SWAIN-MP	ABHISHEK DASH
23	807/2023 BLAPL/3421/2023	MANTU SAHOO-MP	PRAVAT KUMAR NAYAK
24	808/2023 BLAPL/5589/2023	GAJENDRA SINGH-MP	SIDDHARTH GOUTAM DAS
25	895/2023 MACA/494/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO.	ADAMALI KHAN
26	896/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN

27	MACA/191/2023 897/2023	THE LEGAL MANAGER, HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
28	MACA/516/2023 898/2023	KUMODINI KANTA-MP	BIRANCHI NARAYAN RATH
29	MACA/517/2023 899/2023	TULASI BHOI-MP	BIRANCHI NARAYAN RATH
30	MACA/518/2023 900/2023	SUKANTI KISAN-MP	BIRANCHI NARAYAN RATH
31	MACA/519/2023 901/2023	THE NEW INDIA ASSURANCE CO. LTD.,T.P.CELL,CUTTACK	SKADIMESYORA KUMAR GHOSE
32	MACA/520/2023 902/2023	THE NEW INDIA ASSURANCE CO. LTD.,T.P.CELL,CUTTACK	SKADIMESYORA KUMAR GHOSE
33	MACA/520/2023 903/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	LSUB SATPATHY
34	MACA/522/2023 904/2023	NAYAN KUMAR SAHU-MP	PADMA CHARAN PATTNAIK
35	MACA/521/2023 1073/2023	CHARAN KUMAR SWAIN-MP	
36	ABLAPL/4634/2023 1074/2023	BASANTA MANJARI PANDA-MP	
37	ABLAPL/2618/2023 1075/2023	PRASANTA ROUT @ DEBARAJ ROUT @ KALIA-MP	
38	ABLAPL/4489/2023 1076/2023	PRADYUMNA @ DILU RANABIJULI-MP	
39	ABLAPL/4306/2023 1311/2023	HUSSAIN KHAN-MP	BIJAYA KUMAR RAGADA
40	CRLA/598/2023 1312/2023	BUDU JHANKAR-MP	NIRANJAN PANDA
41	CRLA/599/2023 1313/2023	KANGARU @ CONGRESS SWAIN-MP	BIJAYALAXMI TRIPATHY
42	CRLA/600/2023 1771/2023	M/S.TARINI MOTO CORP, JAJPUR-MP	GOPINATH MISHRA
43	CRLMC/2498/2023 1772/2023	PATU KANHAR-MP	MANAS RANJAN PATRA
44	CRLMC/1829/2022 1773/2023	SK.SADAB KADIR-MP	DEVASHIS PANDA
45	CRLMC/2500/2023 1774/2023	PATU KANHAR-MP	TIRTH KUMAR SAHU
46	CRLMC/2501/2023 1775/2023	JEETAN SAHOO@JITENDRA SAHU-MP	
47	CRLMC/2346/2023 1776/2023	BALARAM SETHY-MP	SARADA PRASAD DASH
48	CRLMC/2502/2023 1777/2023	TAPAN KUMAR PRADHAN-MP	PRAVASH CHANDRA JENA
49	CRLMC/2499/2023 1778/2023	MAHESH KUMAR GWAL-MP	PABITRA KUMAR NAYAK
50	CRLMC/2503/2023 1779/2023	CHITTARANJAN DAS-MP	AJIT CH MOHAPATRA
51	CRLMC/2505/2023 1780/2023	CHITTARANJAN DAS-MP	AJIT CH MOHAPATRA
52	CRLMC/2507/2023 1781/2023	BINAYAK DIGAL-MP	SUSANTA KUMAR MISHRA
53	CRLMC/2506/2023 1782/2023	AMBUJA BEHERA-MP	AKSHAYA KUMAR SAHOO
54	CRLMC/2509/2023 1783/2023	LALIT PRADHAN-MP	PRAJIT KUMAR PRADHAN
55	CRLMC/2510/2023 3109/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
56	WA/1194/2023 3110/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
57	WA/1194/2023 3111/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A

58	3112/2023 WA/1195/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
59	3113/2023 WA/1195/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
60	3114/2023 WA/1195/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
61	3115/2023 WA/1196/2023	ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTRCL)-WB BEHERA	
62	3116/2023 WA/1196/2023	ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTRCL)-WB BEHERA	
63	3117/2023 WA/1196/2023	ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTRCL)-WB BEHERA	
64	3118/2023 WA/1198/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
65	3119/2023 WA/1198/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
66	3120/2023 WA/1198/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
67	3121/2023 WA/1197/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
68	3122/2023 WA/1197/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
69	3123/2023 WA/1197/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
70	3124/2023 WA/1199/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
71	3125/2023 WA/1199/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
72	3126/2023 WA/1199/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
73	3127/2023 WA/1200/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
74	3128/2023 WA/1200/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
75	3129/2023 WA/1200/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
76	3130/2023 WA/1202/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
77	3131/2023 WA/1202/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
78	3132/2023 WA/1202/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
79	3133/2023 WA/1204/2023	SANTOSHI VIHAR WELFARE ASSOCIATION-MP	DEEPALI MAHAPATRA
80	3134/2023 WA/1201/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
81	3135/2023 WA/1201/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
82	3136/2023 WA/1201/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
83	3137/2023 WA/1205/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
84	3138/2023 WA/1205/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
85	3139/2023 WA/1205/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	3140/2023 WA/1203/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
87	3141/2023 WA/1203/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
88	3142/2023 WA/1203/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
89	3143/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A

90	WA/1206/2023 3144/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
91	WA/1206/2023 3145/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
92	WA/1206/2023 3146/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
93	WA/1208/2023 3147/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
94	WA/1208/2023 3148/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
95	WA/1207/2023 3149/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
96	WA/1207/2023 3150/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
97	WA/1207/2023 3151/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
98	WA/1209/2023 3152/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
99	WA/1209/2023 3153/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
100	WA/1209/2023 3154/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
101	WA/1210/2023 3155/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
102	WA/1210/2023 3156/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
103	WA/1210/2023 3157/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
104	WA/1211/2023 3158/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
105	WA/1211/2023 3159/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	WA/1211/2023 3160/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
107	8093/2023 WP(C)/17637/2023	M/S BAJRANGABALI RE ROLLERS (P) LTD., SUNDERGARH	ANUPIT PATNAIK
108	8094/2023 WP(C)/7257/2023	M/S.GUPTA POWER INFRASTRUCTURE LTD. CUTTACK ROAD	ANUPIT PATNAIK, MR. SUBIR PALIT
109	8095/2023 WP(C)/17649/2023	DEEPAK KUMAR BISWAL-MP	SOUGAT DASH
110	8096/2023 WP(C)/17651/2023	SRIDHAR MOHANTY-MP	GOPINATH MISHRA
111	8097/2023 WP(C)/17660/2023	SRIDHAR TRIPATHY-MP	BIRAJA PRASANNA DAS
112	8098/2023 WP(C)/17466/2023	DILLIP KUMAR MISHRA-MP	NIHAL RATH
113	8099/2023 WP(C)/17664/2023	LAXMINARAYAN BHANJA-MP	BRAJA MOHAN SARANGI
114	8100/2023 WP(C)/17668/2023	KRISHNA CHANDRA DALBEHERA-MP	MANAS PATI
115	8101/2023 WP(C)/17669/2023	SHISHIR ACHARYA-MP	KEDAR KUMAR DASH
116	8102/2023 WP(C)/17671/2023	RUKMANI KARNA @ PRADHAN-MP	PRASANTA KUMAR MOHANTY (2)
117	8103/2023 WP(C)/13667/2023	APARNA SAHOO-MP	SUSANTA KUMAR DASH
118	8104/2023 WP(C)/17678/2023	SUBHADRA PRADHAN-MP	BIKRAM CHANDRA GHADEI
119	8105/2023 WP(C)/17678/2023	SUBHADRA PRADHAN-MP	BIKRAM CHANDRA GHADEI
120	8106/2023 WP(C)/17685/2023	DIPTIMAYEE AICH-MP	DEBENDRA KUMAR SAHOO 1

121	8107/2023 WP(C)/17688/2023	SAMARESH PATI-MP	ANJAN KUMAR BISWAL
122	8109/2023 WP(C)/17691/2023	DINABANDHU SWAIN-MP	AJAYA KUMAR MOHARANA
123	8110/2023 WP(C)/17701/2023	M/S B.QUICK, DELHI-MP	ASIT KUMAR DASH
124	8111/2023 WP(C)/17704/2023	M/S B.QUICK, DELHI-MP	ASIT KUMAR DASH
125	8112/2023 WP(C)/17709/2023	UPENDRA NATH SAHU-MP	SANGRAM KESHARI BURMA
126	8113/2023 WP(C)/27462/2022	RABINDRA KUMAR BARIK-MP	
127	8114/2023 WP(C)/17712/2023	M/S DEBASIS RAUTARAY, KHORDHA-MP	SUBASH CHANDRA SAHOO
128	8115/2023 WP(C)/17715/2023	ANNAPURNA SWAIN-MP	DEBASIS TRIPATHY
129	8116/2023 WP(C)/17718/2023	BHAGABAN CHANDRA DAS-MP	SATYA NARAYAN MISHRA 4
130	8117/2023 WP(C)/17720/2023	BENZFAB TECHNOLOGY PVT. LTD.,BBSR-MP	BIGHNARAJ RATH
131	8118/2023 WP(C)/17722/2023	DHIRENDRA MALLIK-MP	DEEPAK KU.SAHOO
132	8119/2023 WP(C)/17726/2023	M/S PREMCO RAIL ENGINEERS LTD.,JAJPUR-MP	RAMESH CHANDRA JENA
133	8120/2023 WP(C)/17727/2023	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK-MP	HINDHARISOCIALDEVELOPMENT
134	8121/2023 WP(C)/16167/2023	MANWAR ALLI KHAN-MP	
135	8122/2023 WP(C)/28534/2020	YAGNASENI PATEL-MP	PRADEEP KUMAR MOHAPATRA
136	8123/2023 WP(C)/10392/2018	M/S.SAHOO BROTHERS TRADING AND ENGINNERING-MP	
137	8124/2023 WP(C)/17730/2023	DINABANDHU BISWAL-MP	RABINDRANATH PRUSTY
138	8125/2023 WP(C)/17731/2023	BISWAJIT SWAIN-MP	LALITENDU MISHRA